

and Co-operation be pleased to state:

(a) whether there is a proposal for the establishment of three modern rice mills in Kerala in the Private Sector on co-operative basis;

(b) if so, their proposed sites;

(c) the capital investment required for each mill; and

(d) when the work is proposed to begin?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):

(a) No, Sir.

(b) to (d). Do not arise.

Fishery Development for Cochin and Goa

1522. Shri A. K. Gopalan: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received the project reports of fishery development for Cochin and Goa;

(b) if so, the main schemes recommended; and

(c) the schemes which are going to be taken up immediately?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) to (c). The project reports of fisheries development prepared for Goa and Cochin contain suggestions for marketing of fish, fish processing and providing ancillary facilities. They are being examined with regard to the agencies for implementation and the allocation of finances as they relate to schemes to be implemented by the State Government, Central Government and the private sector. The schemes are likely to be implemented only in the Fourth Plan.

Cochin Shipyard

**1523. Shri A. K. Gopalan:
Shri N. R. Laskar;
Shri D. C. Sharma:**

Will the Minister of Transport be pleased to state:

(a) whether Government have received the project report for the Cochin Shipyard from its foreign collaborators;

(b) if so, whether Government have accepted the same; and

(c) if not, the reasons therefor?

The Minister of Transport (Shri Raj Bahadur): (a) No, Sir. The report is to be submitted by 30th April 1966.

(b) and (c). Do not arise in view of (a) above.

Minor Irrigation Schemes in Andhra Pradesh

1524. Shri Kolla Venkaiah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have accepted any minor irrigation schemes for execution this year in Andhra Pradesh as an emergency measure in view of the food scarcity conditions;

(b) if so, the details thereof;

(c) the total cost of the schemes;

(d) whether Government have agreed to bear the total cost of the schemes; and

(e) the conditions, if any, attached to the approval of the schemes?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) to (c). The Government of India have approved in June, 1965, 79 Emergent Lift Irrigation Schemes involving pumping of water from rivers, streams, lakes, etc. for being undertaken in the Andhra